

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

233. CP/1279(MB)2020

**IN THE MATTER OF**

Mehfuza Yakoob Patrawala & Ors .....Petitioner

V/s

Haji Moosa Patrawala Pvt. Ltd.& Ors .....Respondent

U/s 58(3) of the Companies Act, 2013

**Order Delivered on 03.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent Nos. 6 & 7: Adv. M.S. Bhardwaj (PH)

---

**ORDER**

Adjourned to **10.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Avdhesh K Patel//

Sd/-  
REETA KOHLI  
Member (Judicial)